

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 244 OF 2017**

**Dated: 23<sup>rd</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jaiprakash Power Ventures Ltd. .... Appellant(s)  
Vs.  
Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand Kr. Shrivastava  
Mr. Shantanu Singh**

**ORDER**

Admit. Issue notice to the Respondents returnable on 16.10.2017.  
Dasti, in addition, is permitted.

List the matter on **16.10.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*